## In the Central Administrative Tribunal Calcutta Bench

OA No. 802 of 1997

Present: Hon'ble Mr. D. Purkayastha, Judicial Member

Nripendra Prosad Mahta

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Eastern Railway

For the Applicant : None

For the Respondents: None

Date of Judgement: 14-5-99

## ORDER

None appears on behalf of the applicant as well as on behalf of the respondents. So, application is dismissed for default.

( D. Purkayastha ) Member(J)